

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:1482
ANSWERED ON:10.03.2008
WELFARE SCHEME FOR HANDLOOM WORKERS WEAVERS
Baxla Shri Joachim;Jain Shri Pusp

Will the Minister of TEXTILES be pleased to state:

- (a) the details of schemes being implemented for the welfare of handloom factories and workers/weavers at present in the country, State-wise;
- (b) the funds allocated, released and utilized under such schemes during each of the last three years and thereafter, till date, State-wise and Scheme-wise;
- (c) whether the Government has formulated any policy to ensure that the benefit of these schemes reach the targeted beneficiaries and poor workers/weavers;
- (d) if so, the details thereof; and
- (e) the funds allocated for the purpose during the Eleventh Five Year Plan?

Answer

MINISTER OF STATE IN THE MINISTRY OF TEXTILES(SHRI E.V.K.S. ELANGO VAN)

(a): At present, the Government of India is implementing (1) Integrated Handlooms Development Scheme, (2) Marketing & Export Promotion Scheme, (3) Mill Gate Price Scheme, (4) Handloom Weavers Comprehensive Welfare Scheme and (5) Diversified Handloom Development Scheme for the welfare of the handloom weavers and overall development of the handloom sector.

(b): The above schemes have come into operation from the current financial year only i.e. 2007-08. No funds are allocated state-wise under any of the schemes. Funds allocated under the aforesaid Schemes during the current year and funds released are as under:-

(Rs. in crore)

S.N. Name of the Scheme Funds allocated (Revised Estimate) Amount Released as on 07.02.08

1. Integrated Handlooms Development Scheme	111.00	82.18
2. Marketing & Export Promotion Scheme	24.20	8.12
3. Mill Gate Price Scheme	23.50	13.46
4. Handloom Weavers Comprehensive Welfare Scheme	126.22	119.85
5. Diversified Handloom Development Scheme	9.62	4.11
Total	294.54	227.72

Details about State-wise releases (upto 07.02.2008) are in the statement.

(c) & (d): While the State Governments are responsible for overall implementation and monitoring of the programmes, the Office of the Development Commissioner for Handlooms monitors the smooth implementation of the projects sanctioned through field visits and inter-action with the State Government authorities so that the benefits of these schemes reach the targeted beneficiaries/weavers. Moreover, for effective implementation of Handlooms related schemes, specialized agencies are engaged for implementation so that benefits should reach the intended beneficiaries. The components of Handloom Weavers Comprehensive Welfare Scheme (HWWCS) are Health Insurance Scheme (HIS) and Mahatma Gandhi Bunkar Bima Yojana (MGBBY). For the implementation of the HIS, a specialized agency, ICICI, Lombard has been engaged. Likewise, for implementation of MGBBY, LIC has been engaged. In the first phase of cluster development, 20 clusters have been taken up. For the implementation of the Integrated

Handloom Cluster Development Scheme, professional agencies have been engaged such as Entrepreneur Development Institute of India (EDI), Textile Committee, State Institute of Rural Development of Assam, Asian Society for Entrepreneurship Education & Development, Indian Institute of Entrepreneurship, Andhra Pradesh State Handloom Weavers Cooperative Society Ltd. (APCO), H.P. State Handloom Corporation Ltd., Karnataka Handloom Development Corporation (KHDC), Kerala State Handloom Development Corporation, Orissa State Handloom Weavers Coop. Society(Boyanika), Tamil Nadu Handloom Weavers Coop. Society (Co-optex). The task relating to implementation of Handloom Mark has been entrusted to the Textile Committee.

(e) : It has been proposed to allocate Rs.2059.51 crore during XI Five Year Plan for the above 5 schemes.

Details of releases made during 2007-2008 (upto 7.2.08) to various States under different Handloom Plan Schemes

(Rs. in Crores)			
Sl.No.	Name of the State	INTEGRATED HANDLOOM DEVELOPMENT SCHEME	MARKETING & EXPORT PROMOTION SCHEME
	2007-08	2007-08	
1	Andhra Pradesh	16.78	0.64
2	Arunachal Pradesh	0.00	0.03
3	Assam	7.85	1.43
4	Bihar	0.88	0.00
5	Chattishgarh	0.84	0.38
6	Delhi	0.00	0.13
7	Goa	0.00	0.00
8	Gujarat	1.07	0.16
9	Haryana	0.05	0.07
10	Himachal Pradesh	0.21	0.09
11	J&K	0.90	0.06
12	Jharkhand	0.00	0.00
13	Karnataka	1.73	0.30
14	Kerala	4.48	0.00
15	Madhya Pradesh	1.46	0.85
16	Maharashtra	0.00	0.72
17	Manipur	3.36	0.00
18	Meghalaya	0.54	0.17
19	Mizoram	0.00	0.24
20	Nagaland	1.94	0.81
21	Orissa	3.81	0.41
22	Pondicherry	0.00	0.00
23	Punjab	0.00	0.00
24	Rajasthan	0.26	0.35
25	Sikkim	0.00	0.03
26	Tamil Nadu	29.58	0.00
27	Tripura	1.35	0.03
28	Uttar Pradesh	2.36	0.86
29	Uttaranchal	0.36	0.05
30	West Bengal	2.37	0.31
	Total	82.18	8.12

Note : State-wise allocation is not made under any of the scheme. Based on viable projects received, funds are released to the State Governments. In case of Handloom Weavers Comprehensive Welfare Scheme, funds are released to the implementing agencies i.e. ICICI and LIC. Like-wise, in case of Mill Gate Price Scheme, funds are released to the National Handloom Development Corporation, Lucknow on reimbursement basis.